



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
63	I.A.(Civil)/1110/2024 B/O in WA/4128/2024 WITH WA/4128/2024 (Filing Number)	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	SC, FOREST
64	I.A.(Civil)/1111/2024 CAVT. NO.01752/024, B/O in WA/3880/2024 WITH WA/3880/2024 (Filing Number)	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR B GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. A R BHUYAN MR N Z CHOUDHURY	MR. K BORUAH MS. P BORAH SC, SEC. EDU. FOR CAVEATOR
		GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS E	MR. A R BHUYAN	
HEARING				
65	WA/189/2023 CONNECTED WITH ITEM NO. 30 AND 31 OF THE DAILY CAUSE LIST	MOLIN CHOUDHURY AND 43 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
66	WA/245/2023 CONNECTED WITH ITEM NO. 31 OF THE DAILY CAUSE LIST	ABDUL MANAF BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A Y CHOUDHURY MR. T A CHOUDHURY MS ROSHNI AMEEN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
44	Cont.Cas(C)/106/2024 B/O	AKTARUL HUSSAIN Versus KAVITHA PADMANABHAN AND 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	
MOTION				
45	WP(C)/2043/2024 B/O	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, APDCL
46	WP(C)/2066/2024 B/O	DURGAKINKAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 2 ORS	MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, INDUSTRIES AND COMMERCE
ADMISSION				
47	WP(C)/567/2024 B/O, WITH OFFICE NOTE	DR. ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/2058/2024 B/O	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Review.Pet./54/2024 B/O	ANOWARA KHATUN @ ANOWARA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1108/2024 in Review.Pet./54/2024	ANOWARA KHATUN @ ANOWARA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS HONOURABLE LORDSHIP AND HONOURABLE MRS. JUSTICE MITALI THAKURIA]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/966/2024 B/O in WP(C)/4827/2023 WITH WP(C)/4827/2023	RUMIMA BEGUM, Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN MR. M U E BHUYAN	SC, AG SC, HEALTH
		RUMIMA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN MR N ISLAM S ALI MR. M U E BHUYAN	SC, AG MR. P K MUNIR (R-5) MR. A. GAYAN (R-5) SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

5	WP(C)/4281/2022 PART-HEARD, FIXED	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	WP(C)/1394/2024 CAVT. NO.00922/024, FIXED, CAVT. NO./92/2024, WITH IA(C)/1016/2024 (D/O) IN WA/110/2024 (D/O), WITH OFFICE NOTE	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. D DAS SR. ADV (Res. 8) MR. S CHAUHAN GA, ASSAM MR B B NARZARY MR R DHAR SC TRIBAL AFFAIRS (PLAIN) MR K TALUKDAR (Res. 8) MR. I DAS (Res. 8) MR. K MOHAMMED (Res. 8) FOR CAVEATOR
	WITH I.A.(Civil)/1058/2024 in WP(C)/1394/2024	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN GA, ASSAM MR R DHAR SC TRIBAL AFFAIRS (PLAIN)
	WITH I.A.(Civil)/1102/2024 in WP(C)/1394/2024	PRAMILA RANI BRAHMA Versus NABA KUMAR SARANIA AND 7 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. M SARANIA SC, WPT AND BC

LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024

10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024
19)	MR S SARMA	09-04-2024	To	09-04-2024
20)	MR A K DAS	09-04-2024	To	13-04-2024
21)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
22)	B BURAGOHAIN	18-04-2024	To	22-04-2024
23)	MR. N J GOGOI	09-04-2024	To	22-04-2024
24)	MS M BORAH	18-04-2024	To	22-04-2024
25)	MR. B B BORAH	18-04-2024	To	22-04-2024
26)	MRS L BORUAH	18-04-2024	To	23-04-2024
27)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
MANISH CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

5	I.A.(CrI.)/1255/2023 WITH LCR 4 FILES, P.B.-2, FIXED in CRL.A(J)/83/2023 WITH CRL.A(J)/83/2023	DHANIA SABOR Versus THE STATE OF ASSAM,	MR M RANA MR A.SARKAR MR M.HOQUE	PP, ASSAM
		DHANIA SABOR Versus THE STATE OF ASSAM	N K KALITA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
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17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024
19)	MR S SARMA	09-04-2024	To	09-04-2024

20)	MR A K DAS	09-04-2024	To	13-04-2024
21)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
22)	B BURAGOHAIN	18-04-2024	To	22-04-2024
23)	MR. N J GOGOI	09-04-2024	To	22-04-2024
24)	MS M BORAH	18-04-2024	To	22-04-2024
25)	MR. B B BORAH	18-04-2024	To	22-04-2024
26)	MRS L BORUAH	18-04-2024	To	23-04-2024
27)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
29	Bail Appln./1038/2024 FIXED	ASHOD DALI Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
MOTION				
30	AB/995/2024 B/O	SMTI POMPI BORUAH Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
ADMISSION				
31	WP(C)/925/2022 FIXED	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
32	WITH WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
33	WITH Cont.Cas(C)/701/2023	THE BIKRAMPUR COOP. SOCIETIES LTD AND ANR Versus NARAYAN KONWAR AND ANR	MR B SINHA MR. H ISLAM	

LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024

7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
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14)	MR. N SHARMA	08-04-2024	To	22-04-2024
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23)	MR. N J GOGOI	09-04-2024	To	22-04-2024
24)	MS M BORAH	18-04-2024	To	22-04-2024
25)	MR. B B BORAH	18-04-2024	To	22-04-2024
26)	MRS L BORUAH	18-04-2024	To	23-04-2024
27)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V, ALONG WITH BAIL MATTERS OF ALL CATEGORIES]

[THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/6292/2023 FIXED, BY SLIP	ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, AG SC, SEC. EDU. SC, SSA SC, FINANCE
ADMISSION				
47	WP(C)/2829/2022 B/O	ASHIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)

LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024

15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
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18)	MD F FARIDI	08-04-2024	To	10-04-2024
19)	MR S SARMA	09-04-2024	To	09-04-2024
20)	MR A K DAS	09-04-2024	To	13-04-2024
21)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
22)	B BURAGOHAIN	18-04-2024	To	22-04-2024
23)	MR. N J GOGOI	09-04-2024	To	22-04-2024
24)	MS M BORAH	18-04-2024	To	22-04-2024
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26)	MRS L BORUAH	18-04-2024	To	23-04-2024
27)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I, ALONG WITH BAIL MATTERS
OF ALL CATEGORIES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	MFA/42/2017	UNION OF INDIA and 2 ORS Versus M/S S.D. EASTERN BHUTAN COALS CO LTD and ANR	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY MS.M ACHARYYA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
54	MFA/105/2017	UNION OF INDIA and 2 ORS Versus M/S FUEL SOURCES INDIA PVT LTD and ANR	MS. R BARUAH MS. M CHATTERJEE MS. M ACHARYYA MS. N R RABHA MRS. U CHAKRABORTY SC, NF RLY	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
55	Crl.Pet./951/2018	A.J.HOSPITAL AND RESEARCH CENTRE. AND 2 ORS. Versus RAJ AHMED TALUKDAR AND ANR.	MR Z HUSSAIN MS P BARMAN MRS B B AHMED	MR. B M CHOUDHURY (R1) MR. P P DUTTA (R2) MR. U CHOUDHURY (R1) MR. A BORUA (R2) MR. A H KHANDAKAR (R1)
MOTION (BA)				
56	Bail Appln./1076/2024 B/O	RAHUL SAIKIA Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
57	Bail Appln./1083/2024 B/O	ASHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH MR. D GOGOI MR J A AHMED	PP, ASSAM
58	Bail Appln./1084/2024 B/O	MD. INAMUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
MOTION				
59	CRP(IO)/120/2024 FIXED	HOTEL CHHUNGTE INTERNATIONAL AND ANR Versus STATE BANK OF INDIA AND 3 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR S DAS MR A.J.SARMA	
60	AB/972/2024 B/O	NARENDER Versus THE STATE OF ASSAM	MR R BAISHYA MS. M KHATUN MR. C TALUKDAR	PP, ASSAM
61	AB/973/2024 B/O	PRADIP CH. KALITA Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM

62	AB/984/2024 B/O	BHUDEV PAUL Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
ADMISSION				
63	RFA/16/2024 B/O	AGRICULTURE INSURANCE COMPANY OF INDIA LTD Versus MAYONG ANCHALIK KRISHAK SOMMITTE AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM DY.S.G.I.
WITH				
	I.A.(Civil)/1105/2024 in RFA/16/2024	AGRICULTURE INSURANCE COMPANY OF INDIA LTD Versus MAYONG ANCHALIK KRISHAK SOMMITTE AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM DY.S.G.I.
BAIL HEARING (BA)				
64	Bail Appln./672/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR H A RASHID MR A MALEK	PP, ASSAM
65	Bail Appln./836/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AJIT KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS S K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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21)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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23)	MR. N J GOGOI	09-04-2024	To	22-04-2024
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27)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AT 10:15 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
28	Crl.Pet./439/2022	DR. JOGESH BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S BORDOLOI	PP, ASSAM
BAIL HEARING (BA)				
29	Bail Appln./4258/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
30	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
31	Bail Appln./287/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAFIZUL HAQUE Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. C K NATH MR. P K DAS	PP, ASSAM
32	Bail Appln./545/2024 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	Bail Appln./943/2024 FIXED	SHAMSUL HOQUE Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR A BANERJEE MS. K DEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024
19)	MR S SARMA	09-04-2024	To	09-04-2024
20)	MR A K DAS	09-04-2024	To	13-04-2024
21)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
22)	B BURAGOHAIN	18-04-2024	To	22-04-2024
23)	MR. N J GOGOI	09-04-2024	To	22-04-2024
24)	MS M BORAH	18-04-2024	To	22-04-2024
25)	MR. B B BORAH	18-04-2024	To	22-04-2024
26)	MRS L BORUAH	18-04-2024	To	23-04-2024
27)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:15 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 8(FIRST FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WP(C)/950/2021	CISF NO. 170730022 ARUP KUMAR MEDHI Versus THE UNION OF INDIA AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	MR. U K GOSWAMI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
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16)	MR. M H ALI	09-04-2024	To	10-04-2024
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18)	MD F FARIDI	08-04-2024	To	10-04-2024
19)	MR S SARMA	09-04-2024	To	09-04-2024
20)	MR A K DAS	09-04-2024	To	13-04-2024
21)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024

22)	B BURAGOHAIN	18-04-2024	To	22-04-2024
23)	MR. N J GOGOI	09-04-2024	To	22-04-2024
24)	MS M BORAH	18-04-2024	To	22-04-2024
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26)	MRS L BORUAH	18-04-2024	To	23-04-2024
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28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
48 WP(C)/5201/2023 FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MS K LOYA MS. S NEWAR MS M HAZARIKA	MR S NEOGI (R-8) MR K BHUYAN (r-5) MR H A AHMED (r-5) MR B KAUSHIK (R-8) MR H BETALA(R-3) MR. S HAZARIKA (R-8) MS P BANIA (r-5) MR S BORA (R-1 & R-2) MS A M DCOSTA (R-8) MR. M U E BHUYAN SC, GDD

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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18)	MD F FARIDI	08-04-2024	To	10-04-2024
19)	MR S SARMA	09-04-2024	To	09-04-2024
20)	MR A K DAS	09-04-2024	To	13-04-2024
21)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
68 AB/769/2024 B/O	SATYAJIT GOPE Versus THE STATE OF ASSAM	MS D BORGHAIN MS G SUTRADHAR MR. P GOHAIN MS. M SARMAH MS M BORAH	PP, ASSAM
BAIL HEARING (BA)			
69 Bail Appln./431/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOINUL HUSSAIN Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
70 Bail Appln./590/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD HAMIDULLAH @ MD. HAMIDUL Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
71 Bail Appln./627/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAIZUDDIN AHMED @ BOGA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
72 Bail Appln./897/2024 B/O	THANGJAM TIKENDRA SINGH Versus THE STATE OF ASSAM	MR. R SEKHAR MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024

14)	MR. N SHARMA	08-04-2024	To	22-04-2024
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24)	MS M BORAH	18-04-2024	To	22-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:15 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 4(FIRST FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./832/2024 B/O	SAJEDA BEGUM AND ANR Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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20)	MR A K DAS	09-04-2024	To	13-04-2024
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22)	B BURAGOHAIN	18-04-2024	To	22-04-2024

23)	MR. N J GOGOI	09-04-2024	To	22-04-2024
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26)	MRS L BORUAH	18-04-2024	To	23-04-2024
27)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

35	Bail Appln./603/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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25)	MR. B B BORAH	18-04-2024	To	22-04-2024
26)	MRS L BORUAH	18-04-2024	To	23-04-2024

27)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
28)	MR. S SINHA	18-04-2024	To	01-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th April 2024]

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL SINGLE BENCH

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK AND HER LADYSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./1069/2024 B/O	KAUSHAL AGARWALA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM A KONWAR MR. R SALOI MR H AGARWAL MS M ZOMUANPUII	
53	Bail Appln./1070/2024 B/O	MAHIBAR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
54	Bail Appln./1080/2024 B/O	MD. BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
55	Bail Appln./1086/2024 B/O	MD. FAJLUR HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
56	Bail Appln./1087/2024 B/O	AKABBAR ALI Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
57	Bail Appln./1090/2024 B/O	MD. BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
MOTION				
58	AB/975/2024 B/O	UMME KULSUMA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
59	AB/985/2024 B/O	REJABUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./872/2024 WITH OFFICE NOTE, FIXED	MANASHI SAIKIA Versus THE STATE OF ASSAM	MRS. P B BORDOLOI LEGAL AID COUNSEL	PP, ASSAM
61	Bail Appln./938/2024 B/O	MD. BANIS ALI @ RAHUL Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS. P. NAIDING	PP, ASSAM

ORDERS

62 [I.A.\(CrI.\)/312/2024](#)
WITH LCR 3 FILES, B/O
in CrI.Rev.P./81/2024
WITH
[CrI.Rev.P./81/2024](#)

MUNNA SARMA,
Versus
THE STATE OF ASSAM AND ANR

MUNNA SARMA
Versus
THE STATE OF ASSAM AND ANR

MR. P K GOGOI
MR J P KACHARI

MR. P K GOGOI
MR J P KACHARI

PP, ASSAM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
48 Bail Appln./1075/2024 B/O	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI MR J A AHMED	PP, ASSAM
MOTION			
49 Crl.Rev.P./103/2024 FIXED	NOBIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR T T MONI	PP, ASSAM
BAIL HEARING (BA)			
50 Bail Appln./610/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
51 Bail Appln./681/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LILA KANTA SAIKIA Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
52 Bail Appln./889/2024 FIXED	MRIGEN GOGOI Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
53 Bail Appln./918/2024 FIXED	SRI KRISHNA NAND UPADHYAY Versus THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR P DAS MS P MISHRA MS N BARUAH	PP, ASSAM
54 Bail Appln./944/2024 FIXED	AMBIA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
BAIL HEARING			
55 AB/821/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS			
56 Crl.A./392/2023 O Y 8 M 10 D.:WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/1021/2023 in Crl.A./392/2023	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
63	WP(C)/2034/2024 B/O	FAKRUZ ZAMAN CHOUDHURY AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
64	WP(C)/2048/2024 B/O	DHANJYOTI NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, FINANCE
65	WP(C)/2065/2024 B/O	MOFIDA KHATUN Versus THE STATE OF ASSAM AND 11 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, SEC. EDU. SC, SEBA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	WP(C)/5417/2022 FIXED	M/S HAWKS LABORATORY Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
ORDERS				
56	WP(C)/466/2024 FIXED	PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
57	WITH WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1107/2024 in WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY THE 9TH DAY OF APRIL, 2024]

[AT 10:15 AM]

BEFORE

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUMAN SHYAM

[COURT NO: 1]

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO THE ITANAGAR BENCH WILL BE DELIVERED AT
THE PRINCIPAL SEAT THROUGH REMOTE VIDEO
CONFERENCING AT 10:15 AM.]**

JUDGMENT

1 CRL.A.(J) 13/2023

HONGRO NGOTAN
VERSUS
THE STATE OF AP

NANI ANJU
AMICUS CURIAE

PP OF AP